

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 18<sup>th</sup> December, 2018  
Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 28/2018(CZ)	Aavantika Gas Ltd. Vs UIO, through its Secretary, MoEF & CC & Ors.	Mr. Aniket Abhay Naik, Adv.	
<b>AFTER NOTICE</b>				
2.	Original Application No. 132/2017(CZ) (W.P.No.4277/17)	Prakash Tomar Vs State of MP & Ors.	Mr. Prabhat KumarShukla,Adv. Mr. S.P. Tiwari, Adv. Mr. Pravin Diwedi, Adv. Mr. M.S. Tiwari, Adv. Mr. Akash Telang, Adv.	
3.	Original Application No. 22/2018(CZ)	Chhail Singh Rathore Vs State of Rajasthan & 5 Ors.	Mr. Atul Shrivastava, Adv.	
<b>FOR COMPLITION OF PLEADING</b>				
4.	Original Application No. 101/2017(CZ)	Shailendra Jain Kanje Vs State of MP & 6 Ors.	Mr. K.P.Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. Om ShankarSrivastava, Adv. Mr. Akash Ambedkar, Adv.	
5.	Original Application No. 50/2015(CZ)	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, Applicant in person. Mr. DharamveerSharma,Adv. Mr. Mayank Shrivastava,Adv. Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv. Mr. S.K.Verma, Adv. Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. D.K.Jain, Adv. Mr. Amarpal Singh, Adv. Mr. Pradeep Jain, Adv.	
<b>FOR COMPLIANCE</b>				
6.	Original Application No. 67/2017(CZ) (M.A.No.364/17)	Yashwardhan Singh Yadav Vs State of MP & Ors.	Mr. Rohit Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv.	

**Note : No Hon'ble Members is posted in this Bench. The Cases listed on 18-12-2018 shall be adjourned to 28-01-2019.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)